

**Central Administrative Tribunal  
Jammu Bench, Jammu**



Hearing through video conferencing

**T.A. No.62/8539/2020**

Monday, this the 21<sup>th</sup> day of December, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

Tej Pal Singh Salyal, Age 54 years,  
S/o. S. Kulwant Singh Salyal,  
R/o. Gohan, Baramulla,  
Kashmir.

.....Applicant

By Advocate: Mr. B.S. Bali

**Versus**

1. State of Jammu & Kashmir through;  
Commissioner/Secretary to Govt.  
Education Department,  
Civil Secretariat,  
Jammu/Kashmir;
2. Director  
Education Department,  
Kashmir, Srinagar;
3. District Development Commissioner/  
Deputy Commissioner, Kargil;
4. Joint Director,  
School Education, Kashmir.

.....Respondents

(By Advocate: Mr. Rajesh Thapa, DAG)

**O R D E R (ORAL)**  
**Hon'ble Mr. Rakesh Sagar Jain, Member (J)**



Learned counsel for the applicant submits that T.A. becomes infructuous.

2. However, Mr. Rajesh Thapa, Learned Dy. Advocate General appearing for the respondents present.
  
3. In view of the submission made by learned counsel for the applicant, T.A. is dismissed as infructuous. There shall be no order as to costs.

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

Asvs.